

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 317/TD/2018

Subject : Petition for up-gradation of the inter-State trading licence from Category 'II' to Category 'I'

Date of hearing : 12.12.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : Manikaran Power Limited

Parties present : Shri Nishant Kumar, Advocate, MPL

Record of Proceedings

Learned counsel for the Petitioner requested for one week time to submit the special balance sheet. Request was allowed by the Commission.

2. The Commission directed the Petitioner to file special balance sheet on or before 28.12.2018. The Commission directed that due date of filing the special balance sheet should be strictly complied with. No extension shall be granted on that account.
3. The petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**